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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No1385/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Ericsson India Private Limited
V/s.
Reliance Infratel Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Mr. U.K. Chaudhary - Sr. Counsel		
	Mr. Ameet Naik		
	Mr. Abhishek Kalc		
	Mr. Deepak Deshmukh		
	Mr. Jahan chokshi		
	1/b. Naile Naik & co.		
	For the Respondent		

Zal Andharjine
Rohan Radhe paksya
Hormuz Mehta
1/b J. Sagar Associates
for JLF filed by SBI

ORDER
CP NO. 1385/I&BP/NCLT/MB/MAH/2017

Part heard. List this matter on 18.1.2018.

1) *Payal Kambhata*
2) *Anil Kumar - Sr. Counsel*
3) *Nikita Shah - Advocate*
V. NALLASENAPATHY
Member (Technical)

AT
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

[member (T)]